

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: AUGUST 31, 2026**

**No. 2282 /Admin. (Services)/2026**

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume-V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Smt. **Kavita Mishra**, Additional District & Sessions Judge, Unnao till the new District & Sessions Judge assumes charge of the office.

**BY ORDER OF THE HON'BLE COURT**

sd/-

**(MANJEET SINGH SHEORAN)**  
**REGISTRAR GENERAL**

**No. 508/Admin. (Services)/2026 Dated: Allahabad: August 31, 2026**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow (Though E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges and Principal Judges, Family Court. (Though E-mail)
8. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Though E-mail)
9. The Registrar (Judicial) (Confidential), High Court, Allahabad. (Though E-mail)
10. The Registrar (Judicial) (Computer), High Court, Allahabad. (Though E-mail)
11. The Registrar (Judicial) (Budget), High Court, Allahabad. (Though E-mail)
12. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad. (Though E-mail)
13. The Deputy Registrar (G), High Court, Allahabad. (Though E-mail)
14. The Deputy Registrar (Admin. Misc.-2), High Court, Allahabad (Though E-mail)
15. The Assistant Registrar (Conf. 'B'), High Court, Allahabad. (Though E-mail)
16. The Assistant Registrar (Admin.A-3), High Court, Allahabad. (Though E-mail)
17. The Assistant Registrar (Admin. A-2 ), High Court, Allahabad. (Though E-mail)
18. The Assistant Registrar (Admin. C ), High Court, Allahabad. (Though E-mail)
19. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
21. P.Ss. To the Hon'ble Judges with the request to place this notification before Their Lordships for kind perusal. (Though E-mail)

**BY ORDER OF THE HON'BLE COURT,**

sd/-

**(DHIRUL TIWARI)**  
**ASSISTANT REGISTRAR (SERVICES)**